HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

NOTIFICATION

No:12/GS

Dated:24.07.2020

Whereas, an advertisement for filling up of three posts of Readers, one each in OM, RBA and ST, in the pay scale of RS. 9300-34800 + Grade Pay 4800/- (Revised Pay Structure) Level-8 Rs. (47600- 151100) was issued vide Notification No. 02/2018 dated 18.04.2018.

Whereas, a written test of eligible candidates for filling up of the above posts was simultaneously held at Jammu Wing and Srinagar Wing of the High Court of Jammu and Kashmir on $23^{\rm rd}$ of November, 2019.

Based on the performance of the candidates in the written test, the Hon'ble Committee has been pleased to resolve that candidates in order of their merit in the ration of 1:5 in each category i.e. Open, RBA and Schedule Tribe, shall be called for interview / viva-voce which shall be held through Video Conferencing on 09.08.2020 (Sunday) at Jammu and Srinagar simultaneously.

Pursuant to the above, candidates with the following Roll numbers have qualified for their interview and are hereby called to appear in the interview/viva-voce on 09.08.2020 (Sunday) at 10.30 A.M:

	OPEN MERIT CANDIDATES
S.No	Transaction ID/Roll No
1	180000005004700000188
2	180000005004700000191
3	180000005004700000215
4	180000005004700000363
5	180000005004700000377



CAN	DIDATES BELONGING TO RBA CATEGORY
1	180000005004700000048
2	180000005004700000139
3	180000005004700000166
4	180000005004700000169
5	180000005004700000371
CAND	IDATES BELONGING TO ST CATEGORY
1	180000005004700000025
2	180000005004700000070
	180000005004700000123
3	" - [사 To : 그리고 10 To : 10 To
4	180000005004700000137

Note:

- 1. The candidates belonging to Kashmir Division shall report at Srinagar wing of the High Court Complex, Srinagar and the candidates belonging to Jammu Division shall report at Jammu wing of the High Court Complex, Janipur, Jammu, half an hour before the time of commencement of the interview.
- 2. Any candidate from Leh or Kargil, who has qualified for the interview, shall report for the interview at High Court Complex where such candidate has filed his/her application form.
- 3. The candidates shall bring with them the originals of all the academic certificates, their legally valid Photo Identity Card for identification and the Roll Number slips already issued to them at the time of Written Examination.
- 4. Mere appearance in the Viva voce shall not confer any right to seek appointment against the post.
- 5. Mobile phones are not allowed at the time of Interview.
- 6. No TA/DA is admissible to the candidates appearing in the Viva voce.

By Order;

(Jawad Ahmed) Registrar General

No:-2713-40/GS Copy of above forwarded to the :- Dated:-24.07.2020

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K,

Secretary to Hon'ble Mr. Justice _____

- for information of Their Lordships.
- 3. Registrar Vigilance, High Court of J&K, Srinagar
- 4. Registrar Rules, High Court of J&K, Srinagar for information
- 5. Registrar Computers, High Court of J&K, Srinagar
- 6. Registrar Judicial, High Court Wing, Jammu /Srinagar for information and for taking all necessary actions in this regard.
- 7. Director Information, J&K, Srinagar with the request to get the notification duly published in the two leading English newspapers of Jammu & Srinagar.
- 8. Director, Doordarshan Kendra, Srinagar/Jammu with the request to broadcast the above Notification in news and Employment Bulletin.
- 9. Director, Radio Kashmir, Srinagar/Jammu/Leh/Kargil with the request to broadcast the above notification in news and Employment Bulletin.

Registrar General